

R.H.No.61/94  
IN  
D.H.No.161/91.

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The R.H.No.61/94 was to be heard by bench comprising Hon'ble Member(J), Shri B.S.Hegde and Hon'ble Member(H), Shri N.K.Verma. As Hon'ble Member(H), Shri N.K.Verma, has been transferred to Jodhpur Bench. Hon'ble Vice Chairman, Shri M.S.Deshpande may kindly be constituted a Bench for hearing Review Application.

*27/6/94* *Galcoor* *27/6/94*  
Section Officer:

*27/6/94*  
Deputy Registrar:

By virtue of the Powers vested in me vide para 3 of the C.H.T.Notification No.13/14/91-JA, dated 18-02-92 I hereby constitute a Bench consisting of the Hon'ble Shri B.S.Hegde & Shri M.R.Kolhatkar, M.D

for deciding the R.H.No.61/94.

The said Bench will take up the matter for ~~deciding~~ the consideration on 29.7.94.

Notice be issued to parties,

*27/6/94*  
(M.S.Deshpande)  
Vice Chairman. 21/7

Notices are issued to  
both the sides on  
25-7-94

*MS*